

**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

D.B. Civil Writ Petition No. 9351/2019

Ravi Saini

----Petitioner

Versus

State Of Rajasthan

----Respondent

Connected With

D.B. Civil Writ Petition No. 6922/2019

Suo

----Petitioner

Versus

State Of Rajasthan

----Respondent



For Petitioner(s)

: Mr. Vikas Balia
Dr. Sachin Acharya

For Respondent(s)

: Mr. KS Rajpurohit, AAG
Mr. Rajat Arora

**HON'BLE THE CHIEF JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE DINESH MEHTA**

Order

14/08/2019

After hearing learned counsel for the parties, this Court is of the opinion that the District Judges concerned should compile and indicate the total number of First Information Reports (FIRs), directed to be registered by orders made under Section 156(3) of the Cr.P.C. by the Courts within their respective jurisdictions for the past six months in relation to crime against women under Sections 376, 354, 304, 304B, 306 and 306B IPC and under the provisions of the Protection of Children from Sexual Offences (POCSO) Act, 2012 etc. These shall be provided in tabular form by each District.

The Registry shall compile and prepare a common tabular statement, which shall be provided to the learned Amicus Curiae and learned counsel for the respondents.

The tabular statement received from various Districts and also the common tabular statement prepared by the Registry shall be placed on record.

The State of Rajasthan shall also furnish an affidavit disclosing the total number of FIRs registered in relation to the same offenses (under Sections 376, 354, 304, 304B, 306 and 306B IPC and under the provisions of the Protection of Children from Sexual Offences (POCSO) Act, 2012 etc.) registered independently without directions of the Court under Section 156(3) of the Cr.P.C. for the same corresponding period.

In both cases, i.e., the statistics to be filed by the District Judges and figures to be provided by the State of Rajasthan, the period shall be from 1.1.2019 to 20.6.2019. These figures shall be provided within a period of four weeks from today.

List on 24.9.2019.

(DINESH MEHTA),J

(S. RAVINDRA BHAT),CJ

14-15 CPGoyal/-